

NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 09.02.2018.


PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

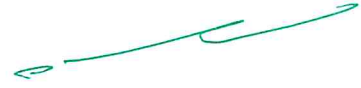
C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB) No.43/BB/2017	-	For filing rejoinder	Rule-6 of IB.	Deem Roll-Tech Ltd. Vs Bhuwalka Steel Industries Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	LAKSHMI MENON	Respondent	Lakshmi

ORDER

Counsel for Operational Creditor is absent. Counsel for Corporate Debtor is present. Matter is there listed for hearing on the main petition. List it on 08.03.2018.


Member (T)


Member (J)